Section 9 (3) of the Mines and Minerals (Regulation and Development) Act, 1957, the Central Government is empowered to enhance royalty rates on coal not more than once during any period of three years. The next revision, therefore, falls due after 10.10.97.

मध्य प्रदेश में डायपंड पार्क की स्थापना

3433. श्री राघवजी: क्या वाणिज्य मंत्री यह बताने की केपा करेंगे कि:

- (क) क्या मध्य प्रदेश के लोगों ने डायमंड कटिंग और राज्य में प्रस्तावित डायमंड पार्क की स्थापना करने के मुद्दे पर काफी नाराजगी जाहिर की है;
- (ख) क्या इसकी स्थापना से इस क्षेत्र में सेना छावनी और अन्य महत्वपूर्ण स्थानों को खतरा पहुंचने की आशंका को देखते हुए सेना, छावनी ने भी अपना विरोध ज़ाहिर किया है:
- (ग) क्या राज्य सरकार ने प्रस्तावित योजना को अम्बई के रिलायंस उद्योग समूह को सौंपने का निर्णय लिया है:
- (घ) स्थानीय लोगों की कितनी-कितनी भूमि का किस-किस मूल्य पर अधिग्रहण किया गया है; और
- (ङ) सरकार और प्रस्तावित योजना के सूत्रधारों द्वारा विस्थापित लोगों को फितना और किस प्रकार का मुआवजा दिया गया है?

वाणिज्य मंत्रालय के राज्य मंत्री (श्री बोला बुल्ली रमैया): (क) से (ङ) मध्य प्रदेश राज्य सरकार से सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जायेगी।

Resolution by Federation of STC Officers' Association

3434. SHRI NAGMANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Federation of STC Officers, Association passed a resolution in .Bombay alleging involvement of Exe. Director (Vigilance) of STC in various loss-making alleged corrupt deals particularly a series of transactions in rice;

- (b) whether it is also a fact that complaints about involvement of a near relative of this E.D. (Vig.) in various rice deals have been alleged; and
- (c) whether E.D. (Vig.) is also involved in the controversial Czech pistol import deal?

THE MINISTER OF STATE OF THE MINISTER OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) STC Officer's Assocation sent a resolution alleging inaction during the last one year by the Vigilance Division of STC. In his fact finding enquiry, the Chairman, STC did not find any substance in these allegations.

- (b) No such complaints have been received.
- (c) The Special Technical Committee of which the present E.D. (Vig.) was the Chief presiding officer submitted an evaluation report to the Government on 17.8.1987 on pistols imported from Czech.

Project Proposals on National Child Labour Project Scheme

3435. SHRI AHMED PATEL: Will the Minister of LABOUR be pleased to State:

- (a) whether in the recent past the collectors of one hundred districts which have the highest incidence of child labour in the country were asked to prepare project proposals in their respective districts based on the National Child Labour Project Scheme:
- (b) if so, whether all the collectors have submitted their project proposals, if not how many collectors are yet to submit their proposals; and
- (c) what action Government propose to take on these proposals for their proper implementation?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM): (a) Yes, Sir.